

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO- 2858
TO BE ANSWERED ON- 12/08/2026

PROGRESS UNDER PM JANMAN FOR DEVELOPMENT OF PVTGS

2858 DR. RAMRAO SAKHARAM WADKUTE:

DR. KAVITA PATIDAR:

SHRI BANSILAL GURJAR:

Will the Minister of Tribal Affairs be pleased to state:

(a) the progress made under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) for the development of Particularly Vulnerable Tribal Groups (PVTGs);

(b) the key interventions in health, education, housing, connectivity and livelihood support provided to PVTG habitations; and

(c) the number of beneficiaries covered and infrastructure projects completed since the launch of the PM JANMAN scheme?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) to (c) Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) aims to provide basic facilities to improve their socio-economic conditions such as safe housing, clean drinking water and improved access to education, health and nutrition, road and telecom connectivity, electrification of unelectrified households and sustainable livelihood opportunities for the development of 75 Particularly Vulnerable Tribal Group (PVTG) communities residing in 18 States including Gujarat and one Union Territory. These objectives are being met through 11 interventions implemented by 9-line Ministries. The details of the benefits given under PM JANMAN, as on 30.06.2026, Ministry-wise & State-wise, are given at **Annexure I**. Ministry of Tribal Affairs through the State Governments/UT Administration/departments has undertaken habitation level data collection exercise through PM Gati Shakti mobile application to estimate PVTG population figures and infrastructure gaps in order to cover PVTG population residing in villages & habitations covered under PM JANMAN. Based on the data captured, State/UT-wise, PVTG villages, habitations and population is tabulated at **Annexure II**. The actual number beneficiaries to be covered under the abhiyan is subjected to eligibility criteria of specific guidelines of concerned interventions as per norms approved.

Annexure I

State-wise, intervention-wise progress under PM JANMAN as on 30.06.2026.

S · N o ·	Name of State	MoRD (PMAY-G)		MoRD (PMGSY)		MoJS (JJM)		MoH FW (NRHM)	MoWCD (POSHAN 2.0)		MoE (SSA)	
		Houses Sanctioned (HHs)	Completed (HHs)	Roads sanctioned (in KM)	Completed (in KM)	Sanctioned Villages	Saturated Villages	MM Us sanctioned & Operational	AW Cs sanctioned	AW Cs Operational	Sanctioned (No.)	Work Completed (No.)
1	ANDHRA PRADESH	43593	9655	868.954	159	1965	409	142	192	73	87	5
2	BIHAR	964	0	0.00	0	35	35	0	59	58	15	0
3	CHHATTISGARH	33847	22907	2,901.95	1,796	1422	500	61	191	191	40	0
4	GUJARAT	13641	10215	1.550	2	572	572	38	67	67	13	2
5	JHARKHAND	36630	13706	1,204.94	40	2418	490	70	495	358	39	2
6	KARNATAKA	1056	90	63.756	23	447	228	26	23	23	7	1
7	KERALA	1301	63	0.00	0	96	1	30	5	5	4	0
8	MADHYA PRADESH	189574	145251	2,221.76	755	4829	2409	66	704	704	106	0
9	MAHARASHTRA	54095	27425	54.995	3	2767	1579	87	178	178	25	2
10	MANIPUR	2145	0	35.22	0	27	2	0	75	75	6	0
11	ODISHA	41099	33169	211.141	113	1196	615	72	89	89	76	0
12	RAJASTHAN	23123	14652	81.237	46	337	47	8	51	51	21	2
13	TAMIL NADU	13066	9541	10.96	0	1537	1387	133	55	55	8	2

14	TELANGANA	8926	0	66.975	8	306	306	37	85	85	16	1
15	TRIPURA	17210	17045	268.492	3	258	28	6	221	221	32	1
16	UTTAR PRADESH	145	144	0.00	0	7	7	2	1	1	2	0
17	UTTARAKHAND	2139	1997	0.00	0	117	96	37	7	7	3	1
18	WEST BENGAL	0	0	0.00	0	418	86	16	0	0	0	0
19	ANDAMAN & NICOBAR	0	0	0.00	0	2	2	0	0	0	0	0
GRAND TOTAL		482554	305860	7991.93	2948	18756	8799	831	2498	2241	500	19

S · N o ·	Name of State	MoP (RDSS)		MNRE		MoC (DoT-USOF)		MoTA			
		HHs Sanctioned	HHs Electrified	HHs Sanctioned	HHs Electrified	Habitat ion planned for coverage	Habitat ion covered	MP Cs sanctioned	MP Cs completed	VD VKs sanctioned	Business Started
1	ANDHRA PRADESH	25253	24925	1704	1239	1659	1402	125	114	73	73
2	BIHAR	0	0	0	0	0	0	7	0	0	0
3	CHHATTISGARH	7336	7160	1490	737	345	126	75	37	16	16
4	GUJARAT	6626	6626	0	0	51	41	39	19	21	21
5	JHARKHAND	12444	11415	2182	2182	690	568	113	46	35	35
6	KARNATAKA	1662	1546	179	179	36	27	74	42	33	21
7	KERALA	345	135	98	88	49	33	15	4	8	7
8	MADHYA PRADESH	30216	26164	1370	1193	217	99	125	98	83	83
9	MAHARASHTRA	9248	9216	0	0	430	343	121	118	40	40
10	MANIPUR	0	0	0	0	0	0	11	11	2	2
11	ODISHA	5738	5141	0	0	511	320	74	60	66	49
12	RAJASTHAN	16023	16023	0	0	4	3	18	14	51	51
13	TAMIL NADU	10847	7025	0	0	167	122	60	43	37	29
14	TELANGANA	3914	3884	126	126	103	50	73	46	25	25

15	TRIPURA	12282	11713	1703	1703	65	57	50	23	30	30
16	UTTAR PRADESH	316	195	0	0	5	2	5	5	5	3
17	UTTARAKHAND	669	669	0	0	2	1	15	12	9	5
18	WEST BENGAL	3372	3372	0	0	12	3	0	0	5	0
19	ANDAMAN & NICOBAR	0	0	0	0	1	1	0	0	1	1
	GRAND TOTAL	146291	135209	8852	7447	4347	3198	1000	692	540	491

*as per the information provided by the concerned Ministries/Department.

Annexure – II

Number of PVTG households and PVTG population based on the mobile application-based habitation survey by State Governments / UT Administrations/department.:

S.No	Name of State	PVTG HHs	PVTG Population
1	Andaman & Nicobar Islands	59	191
2	Andhra Pradesh	150816	522285
3	Bihar	2037	8839
4	Chhattisgarh	67810	234986
5	Gujarat	32162	153524
6	Jharkhand	98866	403667
7	Karnataka	16068	57605
8	Kerala	8494	29537
9	Madhya Pradesh	367273	1385266
10	Maharashtra	165542	674918
11	Manipur	7295	44694
12	Odisha	73092	312654
13	Rajasthan	38982	147020
14	Tamil Nadu	88919	367651
15	Telangana	17967	65953
16	Tripura	66150	275454
17	Uttar Pradesh	815	3527
18	Uttarakhand	14287	95870
19	West Bengal	19991	68720
Grand Total		1236625	4852361
